

specific speech made by the former President of Pakistan, various press reports have mentioned about the so-called 'Phased Programme'.

Stringent administrative measures have now been taken to curb subversive activities and restore normalcy in the Valley.

Government Jobs to Terrorist Affected People

10249. SHRIMATI SUKHBUNS KAUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of terrorist affected people in Punjab who have applied for Government jobs during the last three years;

(b) how many of them have been provided Government jobs; and

(c) the number of applications pending with Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). Information is being collected from the Government of Punjab and will be laid on the Table of the House.

Exodus of Non-Bhutanese people to North Bengal

10250. SHRI MANIK SANYAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is exodus of non-Bhutanese people from Bhutan to North Bengal because of recent happenings in that country; and

(b) if so, the reaction of Government thereto and steps taken or proposed to overcome the critical problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Facts in this regard are being ascertained from the State Government. A statement will be laid on the Table of the house.

[*Translation*]

Assistance to victims of Sasaram Riots

10251. SHRI CHHEDI PASWAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Government have provided any assistance to the riots victims in Sasaram; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No, Sir.

(b) Does not arise.

[*English*]

Functioning of Indian Embassy School at Jeddah

10252. SHRI G.M. BANATWALLA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there have been a number of complaints against the functioning of the Indian Embassy School at Jeddah (Saudi Arabia);

(b) if so, the details thereof; and

(c) the steps being taken by Government in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Yes, Sir.

(b) These complaints were mainly concerned with recent 40% increase in the tuition fees for some classes, lack of third Indian language teaching facilities and the pattern of the management of the school.

(c) The increase in fees in some classes has been necessitated by the increase in number of pupils from 1800 to 5000; third language teaching has not been introduced partly because not enough pupils have opted for the same and partly because there are practical difficulties in getting suitably qualified teachers; there is no scope for any basis change in the pattern of management as we have to respect the local laws and customs.

[*Translation*]

Grants to National Seeds Corporation

10253. SHRI HUKMDEO NARAYAN YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any grants are provided to the National Seeds Corporation;

(b) if so, the amount of grants provided so far; and

(c) the reasons for increasing losses incurred by the Corporation?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Yes, Sir.

(b) From 77-78 to 89-90 an amount of Rs. 4,183.93 lakhs has been provided as grants to National Seeds Corporation. Part of this grant was routed through NSC to State Seed Corporation, Agriculture Universities, State Farms Corporation of India and for minikit programmes implemented in the States.

(c) Main reasons for losses are as under:—

(i) Increase in input prices, and procurement prices paid to the seed growers, without corresponding increase in the sale price of seed.

(ii) Increase in fixed overhead expenses on account of general price rise and payment of D.A. and interim relief to employees of the Corporation.

(iii) Heavy interest burden.

(iv) Under utilisation of infrastructural facilities created under National Seeds Project Phase-I and II due to cutback in production.

(v) Loss on account of accumulated carry-over stocks.

[*English*]

Reconstruction of Houses Damaged during GNLFF Agitation

10254. DR. ASIM BALA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Central Government have sanctioned any funds for reconstruction of houses damaged during GNLFF agitation; and

(b) the action taken for rehabilitation of tea garden workers and Busti dwellers affected in the GNLFF movement?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) The Central Government has not sanctioned funds for reconstruction of houses damaged during GNLFF agitation. However, Rs. 2.20 crores were sanctioned by the Central Government